Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Appeal Nos. 190 of 2011, 162 of 2012, 163 of 2012 & 214 of 2012

<u>Dated</u> : 1st <u>May</u>, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. V.J. Talwar, Technical Member

Appeal No. 190 of 2011

Torrent Power Ltd. Appellant(s)

Versus

Gujarat Electricity Regulatory Commission Respondent(s)

Appeal No. 162 of 2012

Torrent Power Ltd. Appellant(s)

Versus

Gujarat Electricity Regulatory Commission Respondent(s)

Appeal No. 163 of 2012

Torrent Power Ltd. Appellant(s)

Versus

Gujarat Electricity Regulatory Commission Respondent(s)

Appeal No. 214 of 2012

Torrent Power Ltd. Appellant(s)

Versus

Gujarat Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s): Ms. Deepa Chawan

Mr. H.S. Jaggi

Counsel for the Respondent(s): Mr. Anand K. Ganesan

Ms. Swapna Seshadri

Mr. S.R. Pandey, Legal Adviser for

GERC

ORDER

Post the matter for further hearing on 28th May, 2013 at 2.30 p.m.

(V.J. Talwar) Technical Member (Justice M. Karpaga Vinayagam) Chairperson

rkt/vt